$\frac{\text{MONTHLY STATEMENT OF CASES}}{\text{HIGH COURT OF MEGHALAYA}} \text{ FOR THE MONTH OF NOVEMBER, 2022}$

	URE	

Name of the State/UT		Opening Ba	dance	Ins	titution du month		Dispo	osal Cases o		Closii	ng balance of the mo	at the end	A STATE OF THE PARTY OF THE PAR	rease or dec cy vis a vis month		1 6 PER 197 - 19		s which are years old	more	O LOTTON TO STATE OF THE PARTY	es which are years old at e month
High Court	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL.	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL.	CIVIL+ CRIMINAL
Meghalaya	808	82	890	48	22	70	67	19	86	789	85	874	-2.35%	3.66%	-1.80%	2	0	2	87	2	89

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	